

Statement 6: Financing of Gross Fiscal Deficit- As per cent to Total – 2013-14 (Accounts)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	109.1	0.6	-3.3	-1.0	5.9	2.1	6.6	1.6	0.3	-5.6	-16.3	100.0
2. Bihar	64.0	-0.1	7.6	12.3	-3.6	3.1	43.9	-0.5	-0.2	-2.5	-24.0	100.0
3. Chhattisgarh	56.2	-2.7	–	11.5	5.2	6.0	36.0	-6.0	7.1	-1.0	-12.4	100.0
4. Goa	65.1	9.1	-6.2	4.0	8.5	3.6	24.8	-13.2	6.3	-0.9	-1.1	100.0
5. Gujarat	70.8	-2.7	-1.9	-0.1	2.8	2.7	12.2	-5.6	1.0	5.2	15.7	100.0
6. Haryana	127.8	2.1	0.3	-13.3	8.7	–	13.1	-3.2	–	-0.9	-34.5	100.0
7. Jharkhand	114.1	-1.5	-5.8	21.4	0.4	12.2	-11.4	0.3	7.0	-2.0	-34.8	100.0
8. Karnataka	78.4	2.7	-2.0	-0.3	12.3	0.8	16.6	15.6	-0.1	–	-24.1	100.0
9. Kerala	67.1	0.2	-0.2	–	25.0	-0.2	1.1	-5.6	-1.0	-1.3	14.9	100.0
10. Madhya Pradesh	36.1	4.6	12.9	7.2	9.6	9.8	-4.9	1.6	2.9	-4.7	25.0	100.0
11. Maharashtra	73.7	0.4	-8.8	-1.0	7.3	-1.5	26.0	-10.4	-4.3	2.3	16.3	100.0
12. Odisha	-19.1	0.7	8.4	12.4	14.9	-2.8	17.5	0.5	0.6	-5.7	72.6	100.0
13. Punjab	82.5	1.4	-3.9	1.0	22.3	3.9	2.2	-2.7	-1.2	-1.2	-4.3	100.0
14. Rajasthan	47.2	-1.5	-4.9	5.7	16.6	-2.5	-2.8	0.1	–	21.8	20.3	100.0
15. Tamil Nadu	90.8	6.4	-3.6	3.1	6.1	-0.7	-8.2	-5.6	0.1	-0.4	12.0	100.0
16. Telangana	–	–	–	–	–	–	–	–	–	–	–	–
17. Uttar Pradesh	21.3	-4.5	11.7	2.1	10.0	33.6	21.3	-40.7	-0.4	-1.4	47.1	100.0
18. West Bengal	67.5	0.2	4.5	–	3.3	2.4	10.4	11.6	1.5	-0.7	-0.8	100.0
II. Special Category												
1. Arunachal Pradesh	14.3	-1.7	5.8	4.2	8.9	2.6	2.8	57.0	-5.5	-8.3	20.0	100.0
2. Assam	-15.5	-3.0	17.7	1.4	22.1	6.8	4.2	3.5	0.3	-0.1	62.7	100.0
3. Himachal Pradesh	43.8	-0.1	10.6	2.4	22.1	–	5.2	-19.6	-0.6	-9.4	45.8	100.0
4. Jammu and Kashmir	37.2	-1.4	3.4	1.8	43.7	8.8	3.5	-1.4	25.7	-0.3	-21.0	100.0
5. Manipur	-105.5	17.2	7.9	-3.3	-37.7	-1.5	5.3	-5.4	5.7	2.9	214.4	100.0
6. Meghalaya	75.0	-5.0	18.1	2.4	33.3	4.7	216.0	-20.1	0.8	-3.1	-222.1	100.0
7. Mizoram	30.6	-2.5	1.0	3.3	41.4	0.2	24.5	31.1	0.9	7.5	-38.1	100.0
8. Nagaland	89.5	-4.9	-0.6	1.5	24.4	–	52.4	1.8	-6.6	-9.3	-48.2	100.0
9. Sikkim	374.8	-41.5	28.9	38.6	116.1	71.6	6.5	-111.1	14.3	-10.7	-387.6	100.0
10. Tripura	-1,034.3	96.4	-38.4	-287.1	-716.0	-41.6	-203.0	54.1	-100.7	21.7	2,348.8	100.0
11. Uttarakhand	65.5	-0.6	20.6	13.2	12.2	-0.1	13.3	-8.4	12.0	-9.0	-18.4	100.0
All States	66.0	0.2	1.0	1.9	10.7	4.6	11.4	-4.2	0.6	0.4	7.3	100.0
<i>Memo item:</i>												
1. NCT Delhi	–	105.6	-33.6	–	–	–	–	–	–	–	28.0	100.0
2. Puducherry	93.3	-16.6	–	2.4	6.3	2.9	14.9	66.2	6.0	22.9	-98.3	100.0

‘–’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.